CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 14th day of March, 2019

Present:

Hon'ble Rakesh Sagar Jain, Member (J)

Original Application No. 330/00153 of 2014 (U/S 19, Administrative Tribunals Act, 1985)

Abdul Majeed, S/o Late Kasim Ali R/o House No. 146F Ahmad Nagar, Chaksa Husain Gorakhpnath, Gorakhpur.

......Applicant.

By Advocates – Shri Sidhharth Saran

VERSUS

Union Government of India through General Manager, North Eastern Railway, Gorakhpur & Another.

..... Respondents.

By Advocate: Ms. Shruti Malviya

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ORDER

Delivered by Hon'ble Mr. Rakesh Sagar Jain (A):

- 1. List revised.
- 2. None present for the applicant. Shri D. S. Shukla, learned counsel for the respondent Nos. 1 to 5 is present.
- 3. On perusal of file, it is seen that on last date i.e. on 24.12.2018 and 01.03.2019 counsel for the applicant was not present to pursue the case.

Today also, no one is present on behalf of the applicant. It seems that the applicant has lost interest in pursuing the case. Accordingly, O.A. is dismissed in default and for non prosecution.

4. No order as to costs.

(RAKESH SAGAR JAIN)
MEMBER-J

/Shashi/